

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
IB-2200/ND/2019

IN THE MATTER OF:

M/s Baba Deep Singh Shuttering Pvt Ltd
Vs
M/s A & A Infracon Pvt Ltd

...Applicant

...Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 18.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

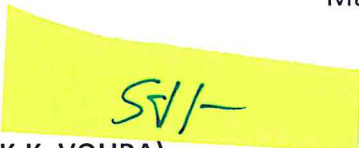
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Adv. Nikunj
For the Respondent :

ORDER

Matter has been adjourned to 16.04.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)